

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.10/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company	Acme Consultants Pvt. Ltd. & Anr.-Versus-Premium Agro Exports Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. D. N. Sharma, Adv
for R 10/11

Dy
10/11

1. Mr. Aditya Kanodia, Adv
Mr. S. Sarkar, Adv
Mr. A. Dan, Adv
for R 13

Ad
10/11/17

1. Mrs. Manju Agarwal, Adv
2. Mr. Bajrang Manot, Adv
for Respondent No. 1 & 6 Bajrang Manot
Adv
10/11/2017

1. MR. REETOBROTO MITRA, ADV
2. MR. SAUNAK MITRA, ADV
3. MR. ARITRA BASU, ADV
4. MR. SANJIV KUMAR TRIVEDI, ADV
for P.T.O.

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10/11/2017
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ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 6 and 13 are present.

List on 21/12/2017.

[Signature]

(Jinān K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)